

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2254  
TO BE ANSWERED ON 15.03.2017**

**AMITABH KUNDU COMMITTEE REPORT**

2254. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Amitabh Kundu Committee had observed that available financial resources and physical targets have been meagre in relation to the deprivation of the minorities, especially Muslims, in the country;
- (b) if so, the steps taken by the Government to improve this condition of minorities specially Muslims;
- (c) whether the Committee has recommended that there is a need to make the number of scholarships demand-driven for minorities; and
- (d) if so, the steps taken by the Government to implement this?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d): To evaluate the process of implementation of decisions taken by Government of India on the Sachar Committee Report as well as to assess the efficacy of the Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP) and to recommend interventions and corrective measures in policies and programmes, a committee under the chairmanship of Professor Amitabh Kundu, Centre for the Study of Regional Development, Jawaharlal Nehru University, New Delhi was constituted. The Committee has submitted its report on 09.10.2014, which is under examination in the Ministry.

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